

[Shri Jyotirmoy Bosu]

of malpractice and misdeeds which had started prior to 25th of June 1975 should also not be left out. This is a request that I am making to you. The hon. Minister will kindly bear with me. Sitting on the Public Accounts Committee as Chairman for two terms, I have learnt my life's lesson. When I had asked for rags scandal file, Mrs. Gandhi herself sided with these smugglers for a consideration and gave the clearance for 17,000 bales of contraband goods. I wanted the file, but the whole file never came. Part-file came and the file which contained Mrs. Gandhi's own order in writing, was never brought. Chaudhuri Saheb, there are so many ifs and buts. I am glad that you have told the Bihar Government. I want to thank you that Mr. Santosh Rana who has been elected as M.L.A. is going to be released and freed on bail so that he can take oath in West Bengal Assembly and he can do his duty in a manner which befits a society like this.

MR. CHAIRMAN: Are you withdrawing your Resolution?

SHRI JYOTIRMOY BOSU: Since the hon. Minister considers that the scope of the commissions that have been constituted is wide enough—I wish him all good luck—I think that they would be able to deliver the goods. I have no intention of pressing my Resolution.

MR. CHAIRMAN: There are two amendments. First, they have to be disposed off. Does the hon. mover want to press his amendments?

SHRI HUKMDEO NARAIN YADAV: I seek leave of the House to withdraw my amendments.

*Amendments Nos. 1 and 2 were, by leave, withdrawn*

SHRI JYOTIRMOY BOSU: I seek leave of the House to withdraw my resolution.

*The resolution was, by leave, withdrawn*

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## RESOLUTION RE. SUBVERSION OF DEMOCRATIC NORMS BY THE FORMER PRIME MINISTER

SHRI HARI VISHNU KAMATH (Hoshangabad): Mr. Chairman, in the name of God, I move in all humility but with all earnestness the following resolution for the consideration of the House:

"This House deeply deplores the cynical sub-version of democratic norms, the steep erosion of ethical standards and spiritual values, engineered by the then Prime Minister, Shrimati Indira Gandhi and her gang during the dark days of tyranny and terror that followed the Proclamation of emergency on June 25, 1975, pays its heartfelt homage to the innumerable victims and martyrs in the crusade for liberty and freedom which the proclamation sparked throughout the country, places on record, humbly yet joyfully, its profound appreciation of the historic role played by our fearless people, through the ballot-box, in ousting a vile authoritarian regime, and solemnly pledges its earnest endeavour for the speedy accomplishment, in close cooperation with the people and by peaceful, legitimate methods, of a socio-economic revolution, illumined by democratic standards, vivified by socialist ideals, and firmly founded on moral and spiritual values, for which Lokmanya Tilak, Mahatma Gandhi and Netaji Subhas Chandra Bose suffered and sacrificed, lived and died, and for which Lok Nayak Jayaprakash Narayan, three years ago, called the nation to battle."

It is a strange coincidence, yet perhaps a very significant coincidence, that it has fallen to my lot to move this Resolution on the eve of the Second anniversary of the Proclamation of emergency. Today is 24th June 1977 and tomorrow will be the 25th. On the eve of that Proclamation all our minds go back to those dark, dismal days which followed

the Proclamation. The Resolution which stands in my name today is fairly wide in its sweep and I seek humbly to take the House with the back to the days of the freedom struggle, that inspiring struggle for freedom in which thousands laid down their lives, and millions suffered and sacrificed for values which they thought would be enshrined permanently in our Constitution, and....

SHRI F. H. MOHSIN (Dharwar): (South): On a point of order. The hon. Member used the expression in his Resolution: 'Shrimati Indira Gandhi

and her gang....' 'Gang' is unparliamentary.

SHRI JOYTIRMOY BOSU (Diamond Harbour): We have gangmen in the railways; what is wrong in that word?.... (Interruptions.)

MR. CHAIRMAN: There is no point of order. Mr. Kamath may continue his speech next time.

18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Saturday, June 25, 1977/Asadha 4, 1899 (Saka)